

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &  
IA NO. 743 OF 2016**

**Dated: 20<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Azyure Sunrise Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Chamundeshwari Electricity Supply Corporation Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee  
Ms. Pallavi Rao  
Ms. Anu Shrivastava

Counsel for the Respondent(s) : Mr. Pankhuri Bhardwaj for R-1

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **21.11.2017.**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**